

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

**ORDER**

In pursuance of the recommendation of the Screening Committee made in its meeting held on 18.08.2022 and in view of the O.M. No.35034/3/2015-Estt.(D) dated 22.10.2019, following Personal Assistants are hereby granted benefit of 1<sup>st</sup> financial up-gradation Pay Band of Rs.9300-34800/- with Grade Pay of Rs.4800/- (level-8) from the dates mentioned against their names under MACP Scheme.

Sl. No.	Name of the Official	Father's/Husband's Name	Date of Joining as Personal Assistants Rs.9300-34800/- GP Rs.4600/ (Level-7)	Date for grant of 1 <sup>st</sup> financial up-gradation under MACPS GP Rs.4800/ (Level-8)
1	Ms. Dolly Rastogi	Sh. Piyush Gupta	12-02-2009	12.02.2019
2	Ms. Jyoti Sharma	D/o Sh. Shiv Kumar Sharma; W/o Sh. Vishal Sharma	07-03-2009	07.03.2019
3	Sh. Rajesh Shankar	Sh. Hari Shankar Singh	13-03-2009	13.03.2019
4	Ms. Neelam Gandhi	Lt. Sh. Kailash Chand/ W/o Sh. Dheeraj Gandhi	17-03-2009	17.03.2019
5	Sh. Deepak Kumar	Sh. Rajbir Singh	11-09-2009	01.01.2021
6	Sh. Pradeep Kumar	Sh. Jasbir Singh	01-10-2009	01.10.2019
7	Sh. Arvind Singh	Sh. Dharambir Singh	09-12-2009	09.12.2019
8	Ms. Manju Sharma / Dixit	W/o Sh. Bhudev Dixit D/o Sh. Jai Kishan Sharma	02-01-2010	02.01.2020
9	Ms. Ritu	D/o Sh. Ashok Kumar Khanna; W/o Sh. Kuldeep Singh	02-01-2010	02.01.2020
10	Sh. K. S. Ramagopalan	Lt. Sh. Kondappa Sengodan	05-06-2010	05.06.2020
11	Mr. Ahmad Faraz Ansari	Mr. Mohd. Ahmad Ansari	08-06-2010	08.06.2020
12	Ms. Kaushalya	Lt. Sh. Om Prakash Verma	11-06-2010	11.06.2020
13	Sh. Amit Kumar	Sh. Sunil Kumar Sahani	17-06-2010	17.06.2020
14	Ms. Sapna Sharma	D/o Sh. Hari Ram Sharma ; W/o Sh. Shiva	24-06-2010	24.06.2020
15	Sh. Yogesh Joshi	Sh. Naveen Chandra Joshi	13-12-2010	13.12.2020
16	Sh. Narendra Kumar	Sh. Netrapal Singh	03-01-2011	03.01.2021

17	Ms. Archana Krishna	W/o Sh. Vijay Kumar Akela; D/o Lt. Sh. Ram Ekbal Sharma	12-01-2011	12.01.2021
18	Sh. Azad Kumar	Sh. Brahmdeo Prasad	14-01-2011	14.01.2021
19	Sh. Dolif Vikas	Sh. Ashok Kumar	01-07-2011	01.07.2021
20	Ms. Neelam Sharma	Sh. Prakash Sharma	19-11-2011	19.11.2021

*GIRISH KATHPALIA*  
22.9.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs.)  
Delhi. *Ram*

22420-490-1  
No...../Admn.-I/(PA)/1<sup>st</sup> MACP/2022

Dated: 22 SEP 2022

➤ Copy forwarded for information and necessary action to:

1. The Ld. District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
2. Ld. District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.
3. The Ld. Principal Judge (HQs.), Family Courts, Dwarka, Delhi.
4. The Member Secretary, DLSA, Patiala House Courts, New Delhi.
5. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
6. Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
7. Senior Administrative Officer (Judl.), Recruitment Cell/Promotion Cell, THC, Delhi.
8. Administrative Officer (Judl.), Litigation Branch/Vigilance Branch, THC, Delhi.
9. PS office of the Ld. Principal District & Sessions Judge (HQs.), THC, Delhi.
10. Branch In-Charge/Dealing Assistant, LAYERS SEAT, THC, Delhi.
11. Dealing Assistant Personal Files, Admn. Branch-I, THC, Delhi.
12. Dealing Assistant, Transfer & Posting, Admn. Branch-I, THC, Delhi.
13. Website Committee, THC, Delhi.
14. Official concerned with the direction to submit **Option Form** to the concerned Accounts Branch.

*Balbir Singh*  
22/9/22  
(BALBIR SINGH SHALAR)  
Administrative Officer (Judicial)  
Administration Branch-I,  
Tis Hazari Courts, Delhi.